

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3429
ANSWERED ON:14.12.2011
INDIANS DETAINED IN SAUDI ARABIAN
Kodikunnil Shri Suresh

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the details of Indians detained in the jails of the Kingdom of Saudi Arabia (KSA) especially from Kerala;
- (b) the details of the Indians especially from Kerala whose dead bodies are still lying in the hospitals of KSA due to legal issues;
- (c) whether the Government has taken any action in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a): As per the information received from the Embassy of India, Riyadh, the number of Indians arrested/convicted during the last three years is as under :

Year	Number
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2009	1519
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2010	1303
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2011 (till 30th November)	1207
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State-wise details are not available. The local authorities do not inform about the number of Indians leaving the Kingdom after completing their jail terms. However, it is estimated that the number of Indians in various Saudi jails at a given time may be around 1400.

(b) to (d): There are 207 death cases from the State of Kerala registered in the Indian Missions at Riyadh and Jeddah. Out of this, after fulfilling all formalities, 197 bodies have been despatched. For 09 other bodies, the process is underway and the bodies are likely to be despatched soon on completion of the necessary formalities.